

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 148/(MAH)/2016  
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 27.02.2017

NAME OF THE PARTIES: M/s. Oxides And Specialities Limited

SECTION OF THE COMPANIES ACT: 74(2) of the Companies Act 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
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ORDER

T.C.P. No. 148/74(2)/NCLT/MB/2016

Applicant Counsel is absent. The Applicant is called absent.

This Application is dismissed for default.

sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial).